

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal. No.132 of 2012 &  
I.A. no. 247 of 2012**

**Dated : 3<sup>rd</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Junagadh Power Projects Pvt. Ltd. Appellant(s)  
Versus Respondent(s)  
Gujarat Urja Vikas Nigam Ltd. & Ors.**

**Counsel for the Appellant(s): Mr. Sanjay Sen  
Ms. Shikha Ohri**

**ORDER**

***Admit.*** Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 07.09.2012. Dasti service is permitted.

Post the matter on **07.09.2012**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/sm**